

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) (Ins.) No. 08 of 2021**

**IN THE MATTER OF:**

**Kamlesh Govind Pansuriya**

**...Appellant**

**Versus**

**Bank of India & Anr.**

**...Respondents**

**Present:**

**For Appellant: Mr. Keith Varghese and Mr. Mohit Gupta,  
Advocates**

**For Respondents: Mr. Aditya Kumar and Mr. Nipun Dave, Advocates  
for R-1.**

**Mr. C. George Thomas, Advocate for R-2.**

**O R D E R**  
**(Virtual Mode)**

**10.03.2021:** Learned Counsel for the Appellant submits that he does not want to file Rejoinder, otherwise the pleadings are complete.

List the Appeal 'for admission (after notice) hearing' on **23<sup>rd</sup> April, 2021.**

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[Dr. Alok Srivastava]**  
**Member (Technical)**

*sa/md*